

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:735
ANSWERED ON:19.03.2012
EMPLOYMENT OF SCS IN PRIVATE SECTOR
Rathwa Shri Ramsinhbhai Patalbhai

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government has asked the Organisations/Associations of Corporate Industry to publish the data relating to SC recruits employed by them in their Annual Reports by the end of March, 2011; and

(b) if so, the response received by the Organisations/Associations of Corporate Industry thereto?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRID. NAPOLEON)

(a) & (b) In the 2nd meeting of Coordination Committee on Affirmative Action held on 14.07.2007, Industries Chambers agreed to report data on Scheduled Caste/Scheduled Tribe employment in the Annual report of Companies on a voluntary basis.

Federation of Indian Chambers of Commerce and Industry, Associated Chambers of Commerce and Industry of India, Confederation of Indian Industry, and PHD Chamber of Commerce and Industry have developed their respective Codes of Conduct on affirmative action for adoption by their members, adoption of which is, however, slow.